POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF FUTURISTIC SECURITIES LIMITED

The details subsequent to the completion of the Offer made vide Public Announcement dated 17/10/2005 and corrigendum to the public announcement dated 13/01/2006 pursuant to and in compliance with SEBI (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 and subsequent amendments thereto by Shri Anand Kumar Thirani ('Acquirer') to acquire upto 3,90,000 equity shares representing 20.00% of the paid-up equity capital of Futuristic Securities Limited at a price of Rs. 7.00 per fully paid up equity shares payable in cash are as under:

1. Name and Address of the Target Company : Futuristic Securities Limited, Office No. 9, Jolly Bhavan No. 1, 10, New Marine Lines, Mumbai - 400 020.
2. Name and Address of Acquirer : Shri Anand Kumar Thirani, residing at Flat No. 19 & 20, Firpos Co-op. Society Ltd., 47A, Bhulabhai Desai Road, Mumbai - 400 026.
3. Name of Manager to the offer : Keynote Corporate Services Limited
4. Name of the Registrar to the offer : Intime Spectrum Registry Limited
5. Offer details
   a) Date of opening of the offer : 23/01/2006
   b) Date of closure of the offer : 11/02/2006
6. Details of the acquisition:

Sr. No.	Particulars	Proposed in the offer document		Actuals	
1.	Offer price	Rs. 7.00		Rs. 7.00	
2.	Share holding of acquirer before Acquisition	6,600 (0.34%)		6,600 (0.34%)	
3.	Shares acquired by way of Agreement	10,60,249 (54.37%)		11,77,149 (60.36%)#	
4.	Shares acquired in the open offer	3,90,000 (20.00%)		39,975 (2.05%)	
5.	Size of the open offer (No of shares multiplied by offer price per share)	Rs. 27,30,000/-		Rs. 2,79,825/-	
6.	Shares acquired after P.A. but before 7 working days prior to closure date, if any	Nil		Nil	
7.	Post offer share holding of acquirer (2+3+4+6)	14,56,849 (74.71%)		12,23,724 (62.76%)	
8.	Pre & Post offer share holding of public	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
	No. of Shares:	7,66,251	4,93,151*	7,66,251	7,26,276
	Percentage:	(39.29%)	(25.29%)	(39.29%)	(37.24%)

The Acquirer will acquire 1,16,900 (5.99%) equity shares from Nangalia Holdings Private Limited, as per the Agreement dated 13/10/2005.

* Includes 1,16,900 (5.99%) equity shares of Nangalia Holdings Private Limited to be acquired by the acquirer depending on the response in the open offer.

7. Status of the escrow account : The amount lying in the Escrow A/c is being refunded to the Acquirer.
8. Payment of interest, if any : NIL
9. Status of Investor Complaints : No investor complaints have been received in respect of the offer.

The Acquirer accepts full responsibility for the information contained in this Public Announcement and is responsible for the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations.

This Public Announcement would also be available on the SEBI's website www.sebi.gov.in

Issued on behalf of Acquirers by:
Manager to the Offer

KEYNOTE
CORPORATE SERVICES LTD

KEYNOTE CORPORATE SERVICES LIMITED
307, Regent Chambers, Nariman Point, Mumbai - 400 021.
Tel.: (022) 2202 5230 Fax : (022) 2283 5467, E- mail : mbd@keynoteindia.net
SEBI Regn.: INM000003606 AMBI Regn. No. AMBI/040
Contact Person : Kavita Nachnani

Place: Mumbai

Date: 01/03/2006